

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
M/s. NOVUS GREEN ENERGY SYSTEMS LIMITED  
NON-OPERATING IN SOLAR POWER SYSTEMS AT SECUNDERABAD, TELANGANA  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of  
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

Sl	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	M/s. NOVUS GREEN ENERGY SYSTEMS LIMITED PAN No. AADCN0778J CIN No. U40300TG2009PLC064410
2.	Address of the registered office	Suite 11, 2nd Floor, Siddhi #100, P&T Colony, Tirumalagherry, Secunderabad, Telangana, India, 500015
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Suite 11, 2nd Floor, Siddhi #100, P&T Colony, Tirumalagherry, Secunderabad, Telangana, India, 500015
5.	Installed capacity of main products/ services	NA. However the Corporate Debtor has expertise in solar power projects, rooftop solar systems, captive solar PV plants and solar manufacturing/project execution, with experience of installing 1000+ systems and over 10 MWp captive power projects, & EPC services, operation, maintenance and performance monitoring for commercial, industrial and public sector projects, etc.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By emailing to Resolution Professional at <a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By emailing to Resolution Professional at <a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
10.	Last date for receipt of expression of interest	23-06-2026
11.	Date of issue of provisional list of prospective resolution applicants	03-07-2026
12.	Last date for submission of objections to provisional list	08-07-2026
13.	Date of issue of final list of prospective resolution applicants	18-07-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-07-2026
15.	Last date for submission of resolution plans	22-08-2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME	As per available records, the corporate debtor has MSME registration.

**Madhusudhan Rao Gonugunta,  
Resolution Professional**

**IBBI Reg No.: IBBI/IPA-001/IP-P00181/2017-18/10360**

**AFA Valid till 31st Dec 2026**

**In the matter of M/s. Novus Green Energy Systems Limited**

**Cell No. 8074633502 & 9177715558**

**For support contact Mr. Sudhir: 8919507219**

**Date: 09.06.2026**

**Place: Hyderabad**

# ఫారం జ

**ఆసక్తి వ్యక్తీకరణ కొరకు ఆవశ్యకము**

## మెస్సర్స్ నోవుస్ గ్రీన్ ఎనర్జీ సిస్టమ్స్ లిమిటెడ్

తెలంగాణ, సికింద్రాబాద్ వద్ద సొర విద్యుత్ వ్యవస్థలు పనిచేయడం లేదు.  
(ఇన్స్టాల్మెంట్ మరియు బ్యాంక్రప్టసీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొరకు దివాలా తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36ఎ సబ్ రెగ్యులేషన్ (1) క్రింద)

క్ర.సం.	సంబంధిత వివరాలు	
1.	కార్పొరేట్ డెటార్ యొక్క PAN & CIN / LLP నెం.లతో పాటు పేరు	మెస్సర్స్ నోవుస్ గ్రీన్ ఎనర్జీ సిస్టమ్స్ లిమిటెడ్ పాస్ నెం.: AADCN0778J CIN No. U40300TG2009PLC064410
2.	రిజిస్టర్డ్ ఆఫీస్ యొక్క చిరునామా	సూట్ 11, 2వ అంతస్తు, సిద్ది నెం. 100, పి & టి కాలనీ, తిరుమలగిరి, సికింద్రాబాద్, తెలంగాణ, ఇండియా 500015
3.	URL యొక్క వెబ్సైట్	అందుబాటులో లేదు
4.	స్థిర ఆస్తులు మెజారిటీ ఉన్న స్థలం యొక్క వివరాలు	సూట్ 11, 2వ అంతస్తు, సిద్ది నెం. 100, పి & టి కాలనీ, తిరుమలగిరి, సికింద్రాబాద్, తెలంగాణ, ఇండియా 500015
5.	ప్రధాన ఉత్పత్తులు/సేవల యొక్క వ్యవస్థాపించిన సామర్థ్యం	అందుబాటులో లేదు. అయితే కార్పొరేట్ డెటార్స్కు సొర విద్యుత్ ప్రాజెక్టులు, రూఫ్టాప్ సోలార్ సిస్టమ్లు, క్యాష్టివ్ సోలార్ పివి ప్లాంట్లు మరియు సోలార్ తయారీ/ప్రాజెక్ట్ అమలులో నైపుణ్యం ఉండి, అలాగే 1000+కు పైగా సిస్టమ్లను మరియు 10 ఎండ్ బ్యూపి పైగా క్యాష్టివ్ పవర్ ప్రాజెక్టులను ఇన్స్టాల్ చేసిన అనుభవం & వాణిజ్య పారిశ్రామిక మరియు ప్రభుత్వ రంగ ప్రాజెక్టుల కోసం ఇప్పటి సేవలు, అవరేషన్, నిర్వహణ మరియు పనితీరు పర్యవేక్షణ మొదలైన వాటిలో కూడా నైపుణ్యం.
6.	గత ఆర్థిక సంవత్సరంలో విక్రయించబడిన ప్రధాన ఉత్పత్తులు/సేవల పరిమాణం మరియు విలువ	ఏమీలేవు
7.	ఉద్యోగులు/వర్కమాన్ యొక్క సంఖ్య	ఏమీలేవు
8.	గడిచిన రెండు సంవత్సరాలలో ఆర్థిక నివేదికలు (షెడ్యూళ్లతో) పాటు తదుపరి వివరములు, రుణదాతల జాబితాలు అందుబాటులో ఉన్నాయి.	తీర్మాన నిపుణులకు cirpnovus@gmail.comకు ఇమెయిల్ చేయడం ద్వారా పొందవచ్చు.
9.	కోడ్ యొక్క సెక్షన్ 25(2)(h) క్రింద దరఖాస్తుదారుల తీర్మానము కొరకు అర్హత URL వద్ద అందుబాటులో ఉంది	తీర్మాన నిపుణులకు cirpnovus@gmail.comకు ఇమెయిల్ చేయడం ద్వారా పొందవచ్చు.
10.	ఆసక్తి వ్యక్తీకరణ స్వీకరణకు ఆఖరి తేదీ	23-06-2026
11.	ఔత్సాహిక తీర్మాన దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ తేదీ	03-07-2026
12.	తాత్కాలిక జాబితాకు అభ్యంతరములు దాఖలు చేయుటకు ఆఖరి తేదీ	08-07-2026
13.	ఔత్సాహిక తీర్మాన దరఖాస్తుదారుల తుది జాబితా జారీ తేదీ	18-07-2026
14.	ఔత్సాహిక తీర్మాన దరఖాస్తుదారులకు తీర్మాన ప్లాన్ల కొరకు వినతి మరియు ఇవాల్చ్యుయేషన్ మాట్రీక్స్, ఇన్ఫర్మేషన్ మెమోరాండమ్ జారీ తేదీ	23-07-2026
15.	తీర్మాన ప్లాన్ల యొక్క దాఖలుకు ఆఖరి తేదీ	22-08-2026
16.	ఆసక్తి వ్యక్తీకరణను సమర్పించడానికి ఇమెయిల్ ఐడిని ప్రాసెస్ చేయండి	cirpnovus@gmail.com
17.	MSMEగా కార్పొరేట్ డెటార్స్ నమోదు స్థితికి సంబంధించిన వివరాలు	లభించిన రికార్డుల ప్రకారం కార్పొరేట్ డెటారుకు MSME ఎంపిక కలదు

మధుసూధన్ రావు గోసుగుంట  
తీర్మాన నిపుణుడు

IBBI Reg No.: IBBI/IPA-001/IP-P00181/2017-18/10360

AFA 31 డిసెంబర్, 2026 వరకు చెల్లుబాటు అవుతుంది

మెస్సర్స్ నోవుస్ గ్రీన్ ఎనర్జీ సిస్టమ్స్ లిమిటెడ్ వ్యవహారంలో

సెల్ నెం. 8074633502 & 9177715558

తేదీ: 09.06.2026

ప్రదేశం: హైదరాబాద్

సహాయం కొరకు శ్రీ సుధీర్, 8919507219ను సంప్రదించండి.

# FINANCIAL EXPRESS

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR</b>	
<b>M/s. NOVUS GREEN ENERGY SYSTEMS LIMITED</b>	
NON-OPERATING IN SOLAR POWER SYSTEMS AT SECUNDERABAD, TELANGANA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sl	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. M/s. NOVUS GREEN ENERGY SYSTEMS LIMITED PAN No. AADCN0778J CIN No. U40300TG2009PLC064410
2.	Address of the registered office Suite 11, 2nd Floor, Siddhi #100, P&T Colony, Tirumalagherry, Secunderabad, Telangana, India, 500015
3.	URL of website Not Available
4.	Details of place where majority of fixed assets are located Suite 11, 2nd Floor, Siddhi #100, P&T Colony, Tirumalagherry, Secunderabad, Telangana, India, 500015
5.	Installed capacity of main products/ services NA. However the Corporate Debtor has expertise in solar power projects, rooftop solar systems, captive solar PV plants and solar manufacturing/project execution, with experience of installing 1000+ systems and over 10 MWp captive power projects, & EPC services, operation, maintenance and performance monitoring for commercial, industrial and public sector projects, etc.
6.	Quantity and value of main products/ services sold in last financial year Nil
7.	Number of employees/workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: By emailing to Resolution Professional at <a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: By emailing to Resolution Professional at <a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
10.	Last date for receipt of expression of interest 23-06-2026
11.	Date of issue of provisional list of prospective resolution applicants 03-07-2026
12.	Last date for submission of objections to provisional list 08-07-2026
13.	Date of issue of final list of prospective resolution applicants 18-07-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 23-07-2026
15.	Last date for submission of resolution plans 22-08-2026
16.	Process email id to submit Expression of Interest <a href="mailto:cirpnovus@gmail.com">cirpnovus@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME As per available records, the corporate debtor has MSME registration.

Madhusudan Rao Gonugunta,  
Resolution Professional  
IBBI Reg No.: IBBI/IPA-001/IP-P00181/2017-18/10360  
AFA Valid till 31st Dec 2026

In the matter of M/s. Novus Green Energy Systems Limited  
Cell No. 8074633502 & 9177715558  
For support contact Mr. Sudhir: 8919507219

Date: 09-06-2026  
Place: Hyderabad

